

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-135

IN THE MATTER OF:

Mr. Anil Agrawal

Vs.

Omega Icehill (P) Ltd & Ors.

102/241/242/(ND)/2018

....APPLICANT

...RESPONDENT

SECTION

U/s 241/242

Order delivered on 02.7.2021

CORAM:

SHRI PSN PRASAD,

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:


For the Appellant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 15.9.2021.


(Madhu Narula)
Court Officer